

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1264
TO BE ANSWERED ON- 27/07/2022

ECONOMIC UPLIFTMENT OF TRIBALS

1264 SHRI NARESH BANSAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has many schemes and programmes for the tribal people of the country in different States, and whether it has helped in economic upliftment of tribals, if so, details thereof;
- (b) what changes the different schemes and programmes for economic upliftment of the tribal people has brought; and
- (c) the number of tribal people, both men and women, who are getting benefits from these schemes and programmes State-wise, details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT RENUKA SINGH SARUTA)

(a) to (c): The Ministry of Tribal Affairs is implementing the following schemes for economic upliftment of tribal people in the country:

Pradhan Mantri Janjatiya Vikas Mission – The scheme has been designed through the merger of two existing schemes for promotion of tribal livelihood, i.e., “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products/Produce”.

Under the component, “**Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP**”, the Ministry of Tribal Affairs has released an amount of Rs. 319.65 Crores to 18 States for procurement of MFPs on MSP rates announced by the Ministry. Against this, 17 States have undertaken procurement of Rs. 510 Crores of MFPs under the scheme. Besides, Ministry of Tribal Affairs has also released an amount of Rs. 89.15 Crores towards infrastructure development to 15 States under the scheme.

The component “Development of Value Chain” of the above scheme has been re-calibrated as “**Van Dhan Yojana**”. It emphasizes the enterprise route for generating additional income to the village level primary SHG units known as Van Dhan Self Help Groups (VDSHG). Each VDSHG comprises of up to 20 forest dwellers to undertake the gathering, processing and value addition of Minor Forest Produces. 15 such VDSHGs are subsumed into

each Van Dhan Vikas Kendra (VDVK) of up to 300 members to reap the advantages of economies of scale in training, aggregation of raw material, branding, packaging and marketing operations envisaged to create an inherent strength in the VDVK organization in the area. The Scheme also allows VDVK members to undertake other activities like agriculture, floriculture, medicinal plants etc. for ensuring round the year livelihood.

Since the launch of Van Dhan Yojana, TRIFED, which is the nodal agency at the national level for implementation of the scheme, has sanctioned 3225 Van Dhan Vikas Kendras associated with more than 9.63 lakhs beneficiaries in 25 States and 3 UTs of the country. It is envisaged that it would play a vital role in improving overall economy of tribal community of our country. 921 VDVKs are operational and total sale made by VDVKs is to the tune of Rs. 2304.36 lakhs till date. The state-wise details of VDVKs sanctioned across the country, beneficiaries under VDVK program etc are given at **Annexure-1**.

The prime objective of the tribal development programs mentioned above is to provide livelihood and economic enhancement to tribal gatherers in the States. The procurement of MFPs at Minimum Support Price, and infrastructure development under the scheme, contribute immensely for providing livelihood to the tribal community in the States. The Van Dhan Yojana is aimed at creating of Micro-Level Enterprises at Village Level for providing round-the-year income generating opportunities for tribals.

Under the component of “**Institutional Support for Development and Marketing of Tribal Products/Produce**” empanelment of suppliers and procurement of various of tribal products made by tribal producers from them is the core initiative for generating livelihood opportunities for tribal communities. As part of achieving the above core initiative, TRIFED undertakes retail marketing of tribal products through a network of “TRIBES India” Outlets, E-Commerce portal of its own as well as on-boarding on platforms like Amazon, Flipkart, Snapdeal, Exhibitions and events like Adi Mahotsav and so on. The State-wise details of tribal artisans/suppliers empanelled with TRIFED, are given at **Annexure 2**.

Marketing of tribal products have generated employment opportunities to the tribal beneficiaries in terms of making tribal products and supplying the same to TRIFED through empaneled suppliers as well as selling them in different kind of exhibitions with the help of TRIFED. This marketing opportunity has certainly increased their overall income. Secondly, the beneficiaries associated with TRIFED have been regularly receiving market exposure for their products as they are able to improve their marketing skills by way of interacting with the customers directly in different kind of exhibitions.

Marketing and Logistics Development for Promoting Tribal Products from North -Eastern Region - The scheme has been approved during 2021-22 for two years which aims to strengthen livelihood opportunities for tribal artisans through increased efficiency in procurement, logistics and marketing of tribal products. The scheme has been specifically designed for the North Eastern Region of India.

Venture Capital Funds for STs - The scheme has been approved during 2021-22 and aims to promote entrepreneurship among the Scheduled Tribes and to provide concessional finance to them. The VCF-ST scheme would be a social sector initiative to promote ST entrepreneurship and to support and incubate the start-up ideas by ST youth. The scheme would be managed by the agency having expertise and experience.

National Scheduled Tribes Finance and Development Corporation (NSTFDC), under the Ministry of Tribal Affairs, extends concessional loans to the eligible Scheduled Tribe persons for undertaking any income generation activities/ self-employment through its implementing agencies.

The prominent schemes of NSTFDC are given as under:

- a. **Term Loan Scheme:** NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy/ promoter contribution/ margin money.
- b. **Adivasi MahilaSashaktikaran Yojana (AMSY):** This is an exclusive scheme for economic development of Scheduled Tribes Women. Under the scheme, NSTFDC provides loan upto 90% for projects costing upto ₹2.00 lakh. Financial assistance under the scheme is extended at highly concessional rate of interest of 4% per annum.
- c. **Micro Credit Scheme for Self Help Groups (MCF):** This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST member. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹5 Lakh per Self Help Group (SHG).
- d. **Margin Money Support Scheme for ST Entrepreneurs:** In order to finance projects under the Stand-Up India Scheme of Government of India, a separate scheme titled “Margin Money Support Scheme for ST Entrepreneurs” has been formulated in December 2020. Under this scheme, the eligible ST Entrepreneurs are allowed to avail financial assistance of NSTFDC to the extent of 15% of the total project cost under Stand-Up India Scheme.

The state-wise amount disbursed and number of beneficiaries assisted under the above-mentioned schemes of NSTFDC during last three years is given at **Annexure 3**. State-wise details of men and women assisted under these schemes during last three years are given at **Annexure-4**.

Ministry of Tribal Affairs conducted an Evaluation Study of NSTFDC through Indian Institute of Public Administration (IIPA) in 2018-19. The major findings of the study considering socio-economic aspect are given below:

Socio-economic aspect	Overall Percentage
Household income improved	82.63
Standard of living improved	42.74
Sending children to Schools	23.84
Availing Health facility	19.58
Improved social status	33.13
Nothing changed	10.57
Migration of family members reduced considerably	3.88

Apart from the above, Government has also been implementing several schemes/programmes aimed at improving economic condition of people including tribals like Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), Pradhan Mantri Gram SadakYojana (PMGSY), Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM), National Social Assistance Programme (NSAP) of Ministry of Rural Development, Formation and Promotion of 10,000 FPOs, PM-KISAN, Agriculture Infrastructure Fund, Crop Insurance Scheme, Rashtriya Krishi Vikas Yojana of Ministry of Agriculture and Farmers' Welfare, National Livestock Mission and Dairy Development of Department of Animal Husbandry and Dairying, Pradhan Mantri MatsyaSampada Yojana of Department of Fisheries, Ayushman Bharat (PMJAY) of Ministry of Health & Family Welfare, NESIDS & Hill Area Development scheme of Ministry of Development of North Eastern Region, Pradhan Mantri Kisan Sampada Yojana and Prime Ministry Formalization of Micro Food Processing Enterprises Scheme of Ministry of Food Processing Industries, AtmaNirbhar Bharat Rozgar Yojana of Ministry of Labour& Employment, Pradhan Mantri Employment Generation Programme of Ministry of Micro, Small & Medium Enterprises, Pradhan Mantri Kaushal Vikas Yojana of Ministry of Skill Development & Entrepreneurship, National Handicraft Development Programme of Ministry of Textiles, Mid Day Meals Scheme and Samagra Shiksha of Ministry of Human Resource Development, Targeted Public Distribution System of Department of Food & Public Distribution, etc.

Annexure 1

Annexure 1 as referred to in reply to Part (a) to (c) of RSUQ No. 1264 for answer on 27.07.2022

State-wise details of beneficiaries under VDVK program

S.No	Name of State	Total No. of VDV Ks	Total No. of beneficiaries/forest gatherers	Amount Sanctioned (in Rs. lakhs)	Amount Released (in Rs. lakhs)	Survey	Trainings completed by VDV Ks	Number of operational VDV Ks	Total Amount of Sales (Rs. Lakhs)
1	Andhra Pradesh	415	123258	6162.9	3604	402	198	143	134.24
2	Arunachal Pradesh	85	25500	1275	637	16		0	0
3	Assam	302	92119	4530	2640	150	128	128	202.8
4	Chhattisgarh	139	41700	2085	2085	111	139	70	753.04
5	Dadra & Nagar Haveli and Daman & Diu	1	302	15	15			0	0.4
6	Goa	10	3000	150	82.5	1	0	1	27
7	Gujarat	116	34424	1721.2	1721.2	116	2	3	0
8	Himachal Pradesh	4	1110	55.5	41.8		0	0	0
9	Jammu & Kashmir	100	29791	1457	1457		0	0	0
10	Ladakh	10	3000	150	150	5	0	0	0
11	Jharkhand	39	11601	569.7	569.7	39	39	16	20.43
12	Karnataka	140	41748	2087.4	1186.2	14	28	25	7.25
13	Kerala	44	12038	597.25	396.125	26	8	16	2.5
14	Madhya Pradesh	107	32160	1605	1447.5	107	86	62	13.52
15	Maharashtra	264	79350	3960	2460	156	0	32	107.35
16	Manipur	200	60403	2996.8	2075.975	167	139	139	278.12
17	Meghalaya	39	11835	584.1	584.1	9		6	0.16
18	Mizoram	159	46168	2306.55	1444.05	115	44	74	132.79
19	Nagaland	206	61798	3089.9	2129.9	92	70	110	135.01
20	Odisha	170	50094	2479.25	2374.25	115	46	51	348.14
21	Rajasthan	479	144803	7135.6	3753.2	246	19	11	57.28
22	Sikkim	80	23801	1169.05	1169.05	43	0	7	6.82
23	Tamil Nadu	8	2400	120	112.5	7	7	1	64.35
24	Telangana	17	5100	255	255		17	0	0
25	Tripura	32	8893	436.95	331.55	19	15	21	7.19
26	Uttar Pradesh	25	7238	359.55	209.55	8	12	5	4.9
27	Uttarakhand	12	3605	179.95	127.45	10	11	0	1.07
28	West Bengal	22	6719	329.35	329.35	22	0	0	0
		3225	963958	47863	33388.95	1996	1008	921	2304.36

Annexure 2

Annexure 2 as referred to in reply to Part (a) to (c) of RSUQ No. 1264 for answer on 27.07.2022

State-wise details of tribal artisans/suppliers empanelled with TRIFED

Sl. No.	State Regional Office	EMPANELLED SUPPLIERS OF TRIFED AS ON 31-03-2022	NO. OF TRIBAL FAMILIES ASSOCIATED AS ON 31.03.2022
1	Ahmedabad	16	4853
2	Bangalore	141	42994
3	Bhubaneswar	128	12978
4	Bhopal	426	3440
5	Dehradun	123	3503
6	Delhi	11	67
7	Guwahati	729	10945
8	Hyderabad	93	179234
9	Jaipur	123	5694
10	Raipur	96	11046
11	Mumbai	95	6111
12	Ranchi	174	10945
13	Kolkata	28	2083
14	Chandigarh	99	5112
	Total	2282	299365

Annexure 3

Annexure 3 as referred to in reply to Part (a) to (c) of RSUQ No. 1264 for answer on 27.07.2022

State-wise Funds Disbursed and No. of beneficiaries assisted under the schemes of NSTFDC during the last three years

(Rs. in lakhs)

S.No.	State	2019-20		2020-21		2021-22	
		Disburse-ment	Number of beneficiaries	Disburse-ment	Number of beneficiaries	Disburse-ment	Number of beneficiaries
1	ANDHRA PRADESH	1285.03	276	5022.24	12533	1127.19	2006
2	ANDAMAN & NICOBAR	245.00	7501				
3	ARUNACHAL PRADESH	0.00	0	970.52	435	814.01	8143
4	ASSAM	58.20	167	5.00	2		
5	BIHAR					11.48	955
6	CHHATTISGARH	932.16	3787	197.49	236	1398.99	1107
7	GUJARAT	394.75	98	1442.03	8230	2022.50	11053
8	HIMACHAL PRADESH	40.83	75	13.40	2	14.00	2
9	JAMMU & KASHMIR	446.25	135	408.75	175	1362.87	410
10	JHARKHAND	633.17	3767	1001.60	10752	1422.00	15523
11	KARNATAKA	47.38	1911	3109.08	3014	1369.31	962
12	KERALA	128.31	89	298.76	192	637.30	436
13	MADHYA PRADESH	4176.26	13282	3360.10	5685	2755.00	2373
14	MAHARASHTRA	1167.56	687	37.27	822	209.06	7408
15	MANIPUR			62.37	65		
16	MEGHALAYA	1745.18	1412	4485.43	35016	694.81	1883
17	MIZORAM	6459.22	4670	3324.18	1399	5450.68	16278
18	NAGALAND	2413.22	51918	1098.72	48240	693.36	48257
19	ODISHA	2298.15	11230	1794.44	22231	2457.92	30026
20	RAJASTHAN	2311.39	3993	2205.16	2664	508.60	588
21	SIKKIM	253.30	100	82.11	21	62.56	16
22	TAMIL NADU	28.50	2775	12.50	1609	15.00	1609
23	TELANGANA	2740.07	8661	5359.23	13065	3111.55	9355
24	TRIPURA	71.41	24	2216.28	1056	580.26	2196
25	UTTAR PRADESH			1.55	4		
26	UTTARAKHAND	102.37	23	6.15	2		
27	WEST BENGAL	558.86	4250	275.64	2089	573.92	4515
	TOTAL	28536.57	1,20,831	36790.00	1,69,539	27292.37	1,65,101

Annexure 4

Annexure 4 as referred to in reply to Part (a) to (c) of RSUQ No. 1264 for answer on 27.07.2022

State-wise detail of men and women assisted under the schemes of NSTFDC during last three years

Sl. No.	Name of the State	2019-20		2020-21		2021-22	
		Male	Female	Male	Female	Male	Female
1	Andhra Pradesh	251	25	161	12806	2	2004
2	Andaman Nicobar	5251	2250				
3	Arunachal Pradesh	0	0	1		4155	3988
4	Assam	167	0	2			
5	Bihar					0	955
6	Chhattisgarh	2895	892	177	59	765	168
7	Gujarat	97	1	4576	3654	708	10345
8	Haryana	0	0				
9	Himachal Pradesh	20	55	2		2	0
10	Jammu & Kashmir	122	13	118	57	344	66
11	Jharkhand	47	3720	2	10750	8	15518
12	Karnataka	1395	516	1899	1115	488	474
13	Kerala	34	55	100	92	108	328
14	Madhya Pradesh	4328	8954	4571	1114	1857	689
15	Maharashtra	207	480	296	526	5042	2366
16	Manipur	0	0	19	46		
17	Meghalaya	723	689	17513	17503	1080	803
18	Mizoram	2006	2664	788	611	3606	12670
19	Nagaland	22993	28925	19298	28942	19320	28937
20	Odisha	549	741	965	21266	102	29924
21	Rajasthan	1779	2214	1724	940	368	220
22	Sikkim	70	30	21	0	11	5
23	Telangana	1380	7281	387	12678	1166	8189
24	Tamil Nadu	1734	1041	830	779	830	779
25	Tripura	17	7	803	253	1230	966
26	Uttarakhand	12	11	2	0		
27	Uttar Pradesh	0	0	1	3		
28	West Bengal	372	3878	66	2023	210	4305
	Total	46449	64442	54322	115217	41402	123699
